

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 36409/2017

(Arising out of impugned final judgment and order dated 14-11-2016 in SCA No. 143/2009 passed by the High Court of Gujarat at Ahmedabad)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

KATARIA MOVERS

Respondent(s)

(FOR ADMISSION and I.R. and IA No.122711/2017-CONDONATION OF DELAY IN FILING)

Date : 27-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Guru Krishna Kumar, Sr. Adv.
Mr. Subhash Acharya, Adv.
Ms. Sadhana Sandhu, Adv.
For Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP(Civil)No.26781 of 2014.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER